

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 239 of 2012, 240 of 2012, 241 of 2012,
243 of 2012 & IA-427 of 2012 And 160 of 2013 & IA No. 235 of 2013**

Dated : 6th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 239 of 2012

Amausi Industries Association & Ors. ... Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Appeal No. 240 of 2012

Chamber of Industries Gorakhpur & Ors. ... Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Appeal No. 241 of 2012

Rania of Industries Association & Ors. ... Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Appeal No. 243 of 2012 & IA No. 427 of 2012

**Association of Steel Rolling Mills &
Furnaces & Ors. ... Appellant(s)**

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Industrial Area Manufacturers Association
& Ors. ... Intervener**

Appeal No. 160 of 2013 & IA No. 235 of 2013

Goyal M.G. Gases Pvt. Ltd.

....Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for R-1/UPERC
Mr. Pradeep Misra
Mr. Shashank Pandit for R-2 to R-3.
Mr. Amit Kapoor
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Intervener(s) : Ms. Pyoli

ORDER

We have heard learned counsel for the parties. They are directed to file their respective comprehensive written submissions on or before 19th August, 2013 after serving copy thereof on the other sides.

Post the matter for reporting compliance on **23rd August, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt/vt